

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 208 OF 2010

Monday, this the 4th day of April, 2011

CORAM:

**HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER
HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

S.Jaya
U.D.Clerk
Passport Office
Malappuram ... **Applicant**

(By Advocate Mr.P.Santhosh Kumar)

versus

1. Union of India represented by the Secretary
Ministry of External Affairs
Government of India
New Delhi
2. Joint Secretary (C.P.V) and Chief Passport Officer
Ministry of External Affairs
New Delhi
3. The Passport Officer
Malappuram
4. Pankaja O.K.
Assistant
Passport Office, Kozhikode
Residing at B-18, Passport Office Quarters
Eranjipalam, Kozhikode
5. Shobhana V
Assistant
Passport Office, Kozhikode
Residing at C-32, , Passport Office Quarters
Eranjipalam, Kozhikode
6. Reena P
Assistant
Passport Office, Kozhikode
Residing at Kollambath House
Panniyankaran, Kallai, Kozhikode
7. Sreelatha K
Assistant ,Passport Office, Kozhikode
Residing at Elayedth House, Vengeri PO
Kozhikode

8. Mini P
 Assistant
 Passport Office, Kozhikode
 Residing at Qrs.No.C-33, , Passport Office Quarters
 Eranjipalam, Kozhikode

9. Vijayan K
 Assistant
 Passport Office, Kozhikode
 Residing at Kandiyoth House
 Nanminda Post, Kozhikode

10. Geethamani T.P
 Assistant
 Passport Office, Kozhikode
 Residing at Vignesh, Pilassery,
 Edakkadu Post, Kozhikode

11. Venugopal E.M
 Assistant
 Passport Office, Kozhikode
 Residing at Edavanameethal House
 Nut Street Post, Vadakara, Kozhikode

12. Subhasini K
 Assistant
 Passport Office, Kozhikode
 Residing at Bhagavath Kripa, Edakkadu
 Kozhikode

... Respondents

(By Advocate Mr Sunil Jacob Jose, SCGSC (R1-3)
 Advocate Mr.M.R.Hariraj (R4-12) .)

The application having been heard on 04.04.2011, the Tribunal
 on the same day delivered the following:

ORDER

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER

The question as to whether the applicant is entitled to appear for
 the Limited Departmental Competitive Examination for the post of
 Assistant, pending consideration of the same, by an interim order the
 applicant was permitted to appear for the examination. As the results have
 come out and the applicant has not passed the examination, the question
 as to whether the applicant is entitled to appear for the Limited
 Departmental Competitive Examination has become academic. OA has,

MR

therefore, become infructuous and is closed, leaving open the question.

Dated, the 4th April 2011.


K.NOORJEHAN
ADMINISTRATIVE MEMBER


JUSTICE P.R.RAMAN
JUDICIAL MEMBER

VS